

ITEM NO.13

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.12613/2024

[Arising out of impugned final judgment and order dated 07-05-2024 in A482 No.3615/2024 passed by the High Court of Judicature at Allahabad]

HIMANSHI PRAJAPATI & ANR.

Petitioners

VERSUS

CHANDRAJEET PRAJAPATI & ORS.

Respondents

I.A. No.60248/2025-EXEMPTION FROM FILING O.T.

I.A. No.261227/2024-EXEMPTION FROM FILING O.T.

I.A. No.188697/2024-EXEMPTION FROM FILING O.T.

I.A. No.60247/2025-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 16-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :Mr. Rahul Kaushik, Sr. Adv.
Mr. Kumar Gaurav, Adv.
Ms. Kristen Sleeth, Adv.
Mr. Patta Arun Kumar, Adv.
Mr. B. Ravindra Kumar, Adv.
Mr. Tom Joseph, AOR

For Respondent(s) :Mr. Sanjay Anand S Nuli, Sr. Adv.
Mr. Saroj Kumar Singh, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Mr. Mukesh Kumar Sharma, Adv.
Mr. Raju Sonker, Adv.
Mr. Ajit Prajapati, Adv.
Mr. Neeraj Kumar, Adv.
Mr. Bimlesh Kumar Singh, AOR
Mr. Narendra Kumar, Adv.

Mr. Vishnu Shankar Jain, AOR
Ms. Mani Munjal, Adv.

Ms. Marbiang Khongwir, Adv.
Mr. Parth Yadav, Adv.
Ms. Khushboo Tomar, Adv.
Mr. Shaurya Krishna, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. Learned counsel for the parties are in some personal difficulty today.
2. List the special leave petition after Diwali holidays.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)